- (g) Customised surveys for various organisations and collection of data by Postmen.
- (h) Western Union Money transfer for transmitting money from other countries to India.
- Electronic Fund Transfer and Warrant Payment services to ICICI, UTI and Citi Banks.
- 0) Retailing of Non life Insurance policies in select circles in collaboration with Oriental Insurance Company Limited.
- (k) Sale of Mutual fund Schemes of IDBI Principal, State Bank of India, Prudential ICICI.
- (I) Marketing of RBI Government Relief Bonds, ICICI Sefety Bonds, IDBI Flexi Bonds and ICICI Prudential Pension products.

India's investment in communication sector abroad

- 455. SHRI S.P.M. SYED KHAN: Will the Minister of COMMUNICATIONS AND INFORMATION TECHNOLOGY be pleased to state:
- (a) whether Government plan to invest in foreign countries in the communication sector;
- (b) if so, whether any agreement has been signed or consultation is in progress with the foreign countries in this regard;
 - (c) if so, the details thereof; and
- (d) the details of the communication projects of Indian-origin companies in the foreign countries?

THE MINISTER OF COMMUNICATIONS AND INFORMATION TECHNOLOGY (SHRI DAYANIDHI MARAN): (a) to (d) Government is not planning to invest in the foreign countries, however, PSUs under the administrative control of Department of Telecommunications do invest outside India as a part of their ongoing business activities. The details of the investment alongwith the planned investment by the PSUs in the foreign countries are given in the Statement enclosed.

[26 August, 2004]

RAJYA SABHA

Statement

Details of the investments by the PSUs in the foreign countries

SI. Name of PSUs	Investment Particulars		
NO.	Name of	Investment	Remarks
	the Country		
Bharat Sanchar	Sri Lanka	Project estimated	BSNL and Sri Lanka Telecom have
Nigam Limited (BSNL)		cost is Rs. 70 crores to be shared equally between BSNL and Sri Lanka Telecom	signed a Memorandum of Understanding (MoU) on 13.08.2004 to carry out feasibility study for laying of submarine cable between India and Sri Lanka for carrying international traffic. The decision for investment will be taken only after completion of feasibility study.
2. Mahangar	Nepal	Rs.23.34 crores	M/s United Telecom Limited,
Telephone Nigam Limited (MTNL)		(approx.)	Nepal, a Joint Venture Company of MTNL TCIL & VSNL (Videsh Sanchar Nigam Limited) along-with NVPL (a local company of Nepal) has started telephone services in Nepal.
	Mauritius	Rs.6.4 crores	M/s Mahanagar Telephone
		(approx.)	(Mauritius) Limited a wholly owned subsidiary of MTNL has a license to provide Basic, Mobile & International Long Distance (ILD) services in Mauritius.
	Rwanda		Exploring the possibility of acquiring controlling stake in Rwanda Telecom for providing Basic & Wireless in Local Loop (WLL) services in Rwanda.
3. Telecommuni-	Nigeria	Rs.3.75 lacs	1981: Telecommunications
cations Consultants of India Ltd. (TCIL)			Consultants Nigeria Ltd. Set up in Nigeria for bidding for and taking up local orders.
	Netherlands Rs.11.08 lacs		1991: Orange Telecommunication
			Services set up in Netherlands for providing IT services in Europe, in which Rs.11.08 lacs was invested by TCIL. Due to foreign JV partnes' inability to continue, the company has been liquidated in 2002.

SI. Name of PSUs	Investment Particulars		
No.	Name of Country	Investment the	Remarks
	Saudi Arabia Rs.66.84 lacs		1993: TCIL Saudi Co. Ltd. Set up in Saudi Arabia for bidding for and taking up local orders.
	Nepal (approx.)	Rs.23.35 crores	2001: United Telecom Ltd. Set up in Nepal for operating Code Division Multiple Access (CDMA) based basic telecom service in the Kingdom of Nepal.

Ban on outdoor use of products

*466. SHRI RAJEEV SHUKLA:

DR. VIJAY MALLYA:

Will the Minister of COMMUNICATIONS AND INFORMATION TECHNOLOGY be pleased to state:

- (a) whether a ban exists as of today, on outdoor use of products (based on international standard IEEE 802.11b) for wireless networking and transfer of data between computers;
- (b) if so, whether Government consider any merit in continuing such ban; and
 - (c) if not, by when, Government plan to lift the ban?

THE MINISTER OF COMMUNICATIONS AND INFORMATION TECHNOLOGY (SHRI DAYANIDHI MARAN): (a) to (c) No, Sir. The outdoor use of products based on international standard IEEE 802.11b for wireless networking and transfer of data between computers, is permitted under a licence.

Implementation of schemes for reviving projects

- 457. SHR1 R.P. GOENKA: Will the Minister of STATISTICS AND PROGRAMME IMPLEMENTATION be pleased to state:
- (a) whether it is a fact that a number of major projects, above Rs.100 crores, which in terms of the value of investment add up to about Rs.50,000 crores, have been either stalled or deferred indefinitely in various States;